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**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**Review Application No. 301/2004  
In  
Original Application No. 104/2004**

**Date of Decision : 03/12/2004**

**CORAM**

**Hon'ble Mr. Kuldeep Singh, Vice Chairman (J)  
Hon'ble Mr. S.A. Singh, Administrative Member**

Sh. Ranbir Singh, S/o Sube Singh, R/o Janti Kalan, Distt. Sonipat, Haryana.

....Applicant

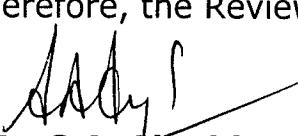
**V E R S U S**

1. Govt. of NCT of Delhi and ors., Chief Secretary, Players Building, ITO, New Delhi.
2. Delhi Subordinate Service Selection Board, through its Chairman, Institutional Area, Vishwas Nagar, Shahdara, Delhi -32.
3. Chief Fire Officer, Delhi Fire Service, Barakhamba Road, Cannaught Place, New Delhi.

...Respondents

**O R D E R  
(By Mr. Kuldeep Singh, Vice Chairman (J))**

This is a Review Application filed by the applicant seeking to review the order passed by this Tribunal in O.A. No. 104/04 decided on 14-09-2004 at Principal Bench. We have also gone through the Review Application and we find that all the grounds have been discussed and applicant simply wants to re-agitate the whole issue again under the garb of review petition. On the contrary, we find that there is no error or omissions of the face of the record, which may call this Tribunal to review the order. Therefore, the Review Application is dismissed.

  
**(Mr. S.A. Singh)  
Member(A)**

  
**(Mr. Kuldeep Singh)  
Vice Chairman(J)**

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